

randum waiving the payment of Central Excise duty leviable on the parts of electric storage batteries used within the factory in which they are produced for further manufacture of electric storage batteries during the period commencing on the 16th March, 1976 and ending with the 24th February, 1978.

- (iv) G.S.R. 312 (E) published in Gazette of India dated the 1st April, 1983 together with an explanatory memorandum making certain amendments to Notification No. 89/80-CE dated the 19th June, 1980 and 45/83-CE dated the 1st March, 1983. [Placed in Library, See No. LT-6334/83].
- (6) A copy of the Annual Report (Hindi and English versions) on the working of the Deposit Insurance and Credit Guarantee Corporation, Bombay, for the year ended the 31st December, 1982, along with the Audited Accounts, under sub-section (2) of section 32 of the Deposit Insurance and Credit Guarantee Corporation Act, 1961. [Placed in Library, See No. LT-6335/83].
- (7) A statement (Hindi and English versions) on the results of the market loans floated on the 30th March, 1983. [Placed in Library, See No. LT-6336/83].

**REVIEWS ON ANNUAL REPORTS OF COFFEE BOARD, BANGALORE FOR 1981-82, INDIAN COUNCIL OF ARBITRATION NEW DELHI FOR 1981-82 PROCESSED FOODS EXPORT FORMATION COUNCIL NEW DELHI FOR 1981-82 AND STATEMENT FOR DELAY.**

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : I beg to lay on the Table :-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Coffee Board, Bangalore, for the year 1981-82.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Coffee Board, Bangalore, for the year 1981-82. [Placed in Library, See No. LT-6337/83].
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Arbitration, New Delhi, for the year 1981-82, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council, of Arbitration, New Delhi, for the year 1981-82. [Placed in Library, See No. LT-6338/83].
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Processed Foods Export Promotion Council, New Delhi, for the year 1981-82, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Processed Food Export Promotion Council New Delhi, for the year 1981-82.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library, See No. LT-6339/83].

**Committee on Public Undertakings  
Fifty-ninth Report**

SHRI MADHUSUDAN VAIRALE (Akola) : I beg to present the Fifty-ninth Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in their Forty-eighth Report on India Tourism Development Corporation Limited.

12.09 hrs.

**CALLING ATTENTION TO MATTER  
OF URGENT PUBLIC IMPORTANCE**